



HIGH COURT OF ORISSA, CUTTACK

e-Pay – Digital Payment of Fine

<https://pay.ecourts.gov.in/>

INTRODUCTION

The facility of online payment of Fine in District & Subordinate Courts of Orissa has been started on ePay Portal (<https://pay.ecourts.gov.in>) along-with earlier available facility of Court Fees.

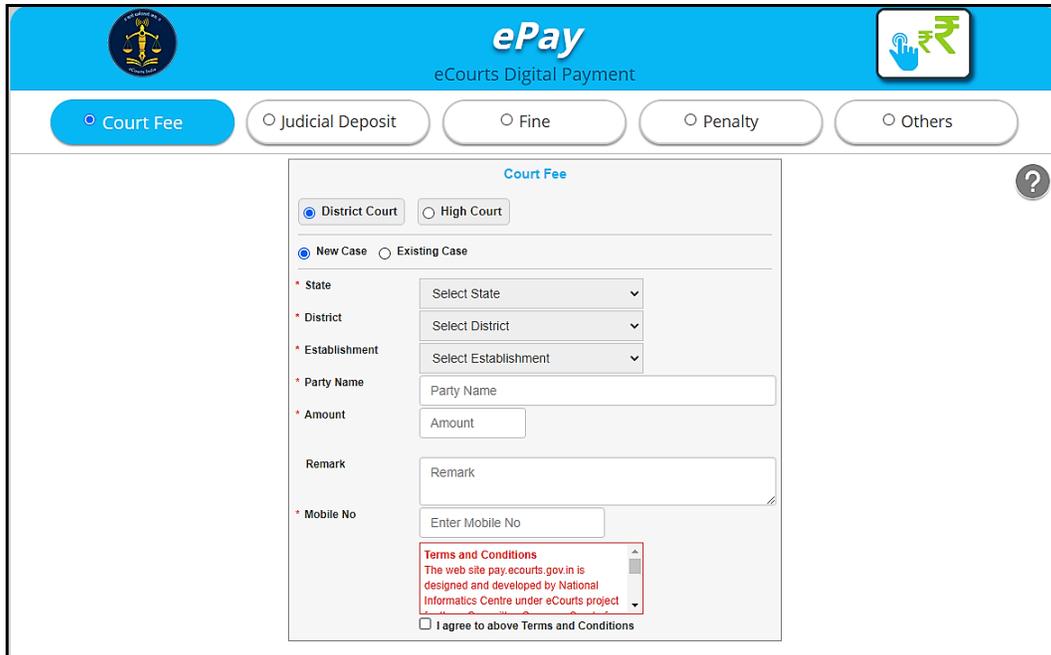
ePay Portal is directly integrated with IFMS Odisha, e-Receipt 2.0 of Directorate of Treasuries and Inspection, Finance Department, Government of Odisha. This facility may be availed through Net-banking, Debit/ Credit Cards and BHIM UPI.

This facility is available 24X7 and can be availed anywhere anytime to online deposit the amount of fine as ordered by concerned Court.

Receipt of Payment of Fine generated from ePay portal will be submitted by the litigant/ learned advocate in the concerned Court. The payment will be verified by the Court Staff using the facility provided in the NJDG intra dashboard.

PROCESS FOR e-PAYMENT OF FINE

1. Open URL <https://pay.ecourts.gov.in> in browser (Google Chrome, Firefox etc.), following screen will be displayed.



The screenshot shows the ePay portal interface. At the top, there is a blue header with the ePay logo and the text "eCourts Digital Payment". Below the header, there are five tabs: "Court Fee", "Judicial Deposit", "Fine", "Penalty", and "Others". The "Court Fee" tab is selected and highlighted in blue. Below the tabs, there is a form titled "Court Fee". The form has two radio buttons: "District Court" (selected) and "High Court". Below these, there are two radio buttons: "New Case" (selected) and "Existing Case". The form contains several input fields: "State" (dropdown menu), "District" (dropdown menu), "Establishment" (dropdown menu), "Party Name" (text input), "Amount" (text input), "Remark" (text area), and "Mobile No" (text input). At the bottom of the form, there is a "Terms and Conditions" section with a checkbox labeled "I agree to above Terms and Conditions".

2. Choose Fine as Payment type.



The screenshot shows the ePay portal interface. At the top, there is a blue header with the ePay logo and the text "eCourts Digital Payment". Below the header, there are five tabs: "Court Fee", "Judicial Deposit", "Fine", "Penalty", and "Others". The "Fine" tab is selected and highlighted in blue. Below the tabs, there is a form titled "Fine". The form has two radio buttons: "CNR" (selected) and "Case No.". Below these, there are three input fields: "CNR Number" (text input), "Amount" (text input), and "Mobile No" (text input). At the bottom of the form, there is a "Terms and Conditions" section with a checkbox labeled "I agree to above Terms and Conditions".

3. NOTE:- Fine can only be paid for existing cases.

4. For identifying the existing case, choose from “CNR Number” OR “Case Number”
5. CNR Number is a unique 16-digit alphanumeric number, which is assigned to each case filed to accurately identify any case in India. CNR number can be found from eCourt services website or from Kiosks located in Court premises, you may also contact concerned court staff for CNR number.
6. For finding Case Particulars through CNR Number simply type unique 16 Digit CNR number and then Click on GO to display case particulars. Kindly verify particulars before proceeding.
7. For finding case particulars through Case Number, Select State(Orissa)→ Relevant District → Relevant Establishment → Case Type and then enter Case Number and Year and Click on GO to display case particulars. Kindly verify particulars before proceeding.

The screenshot displays the 'ePay' interface for digital payment of a fine. At the top, there are navigation tabs for 'Court Fee', 'Judicial Deposit', 'Fine' (selected), 'Penalty', and 'Others'. The main form is titled 'Fine' and offers two selection options: 'CNR' and 'Case No.' (selected). The form contains several dropdown menus for 'State' (Orissa), 'District' (Anugul), 'Establishment' (District and Sessions Judge, Anu), 'Scheme' (0070-01-102-0049-02215-000-Fi), and 'Case Type' (Criminal Complaint). Input fields are provided for 'Case Number' (1), 'Year' (2018), 'Party' (M/s Q... Engineering), 'Amount' (1), and 'Mobile No' (9...8). A 'Go' button is located next to the year field. Below the form, there is a 'Generate OTP' button, an 'Enter OTP' field (5/54), a 'Verify' button, and a countdown timer (1:36). A red box highlights the 'Terms and Conditions' section, which states that the website is designed and developed by the National Informatics Centre under the eCourts project. A checkbox 'I agree to above Terms and Conditions' is checked.

8. Thereafter, choose the name of party who is depositing Fine in Case from dropdown list, if party name is not in drop-down list or any new party is depositing fine then enter name in "Enter New Party Name" box.
9. Enter Amount of Fine as implicated by Court and Mobile Number.
10. Select the check box for "I Agree to above Terms and Conditions".
11. Click on Generate OTP and an OTP will be received on your mobile.
12. Enter OTP and click on "Verify" button. If OTP is not received, user can regenerate the OTP after 2 minutes.
13. After verification, the user will be redirected to the page of IFMS Odisha (e-Receipt 2.0) for payment the amount of fine.

Confirm Details

Please check the entered details before proceeding to payment

Challan Purpose

Head of Account	Purpose	Amount	Challan Number	Challan Date
0070-01-102-0049-02215-000	Fines and Confiscation	1.00		

Department Specific Information

Department Reference ID	Additional Information 1	Additional Information 2	Additional Information 3
FC 43L	OC 01	OC 018	Criminal Complaint/0000001/2018
Additional Information 4	Additional Information 5	Additional Information 6	
GF	District and Sessions Juc ul	AN 05	

Depositor Details

Depositor Name	Address Line1	Address Line2	State
M/S Engineering Pvt	NA	NA	NA
District	Pin	Phone Number	Email
NA	4	8	NA

Total Amount

1.00

Depositor Identification

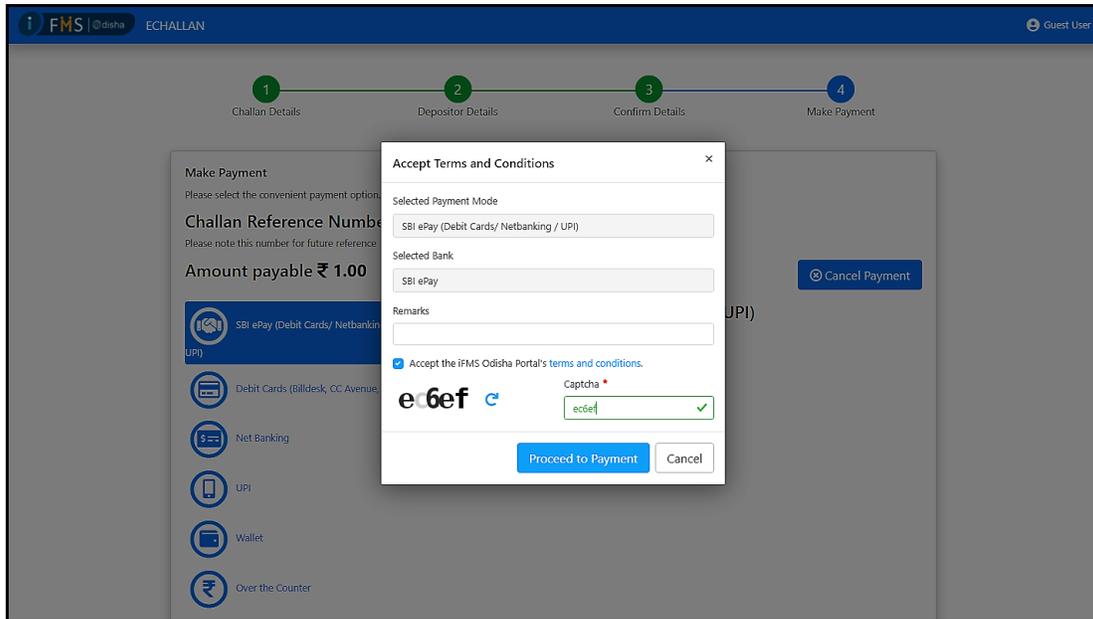
Identification Type	ID number
ID description	

Previous Next

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14. Thereafter, List of Banks/Payment Gateways integrated with IFMS Odisha (e-Receipt 2.0) will be displayed. Choose Payment Gateway option if you want to avail facility of payment through Credit/ Debit Card or Net banking from other banks associated with payment gateway and then click on “Proceed to Payment”.



15. After selecting appropriate payment option and providing the required details, click on “Pay Now” button to proceed further.

16. Make the payment to complete the transaction.

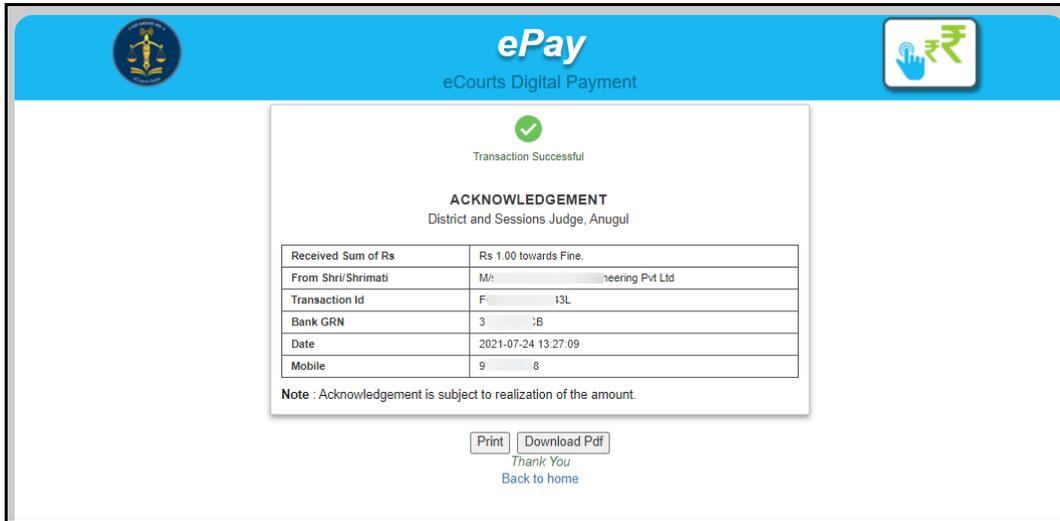
17. Payment successful message will be displayed by concerned bank.

18. Thereafter, bank will redirect back to IFMS Odisha (e-Receipt 2.0) website and IFMS will display a successful message and will also display Challan Receipt of IFMS Odisha (e-Receipt 2.0)

19. Click Back to Department web site button to return to ePay website.

20. ACKNOWLEDGMENT slip from eCourts ePay will be displayed like this, "Please Print" or "Download PDF". It is important to note that this PDF is

required as proof of payment of Fine. Therefore, do not forget to print or download this PDF.



21. Use this ACKNOWLEDGEMENT slip as proof of payment of fine and submit it in the concerned court. Court will verify it.

